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26.9.95 Hon. Mr. Justice B. C. Saksena, V.C.
Hon. Mr. S. Das Gupta, A.M.

Sri Rakesh Varma, learned
Counsel for the applicant states
that he has instruction to withdraw
the O.A. The O.A. is therefore,
dismissed as withdrawn.

Wf
AM.

Bol
VC